

[3418]

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**TUESDAY, THE TWELFTH DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT APPEAL NO: 1271 OF 2024

Writ Appeal under clause 15 of the Letters Patent Against the order Dated
22/08/2024 in writ petition No.10357 of 2023 on the file of the High Court.

Between:

1. A.Ravinder, S/o A. Kishtaiah, Aged 66 years, Occ- Agriculture, R/o Plot No. 491, IInd Floor, Vasanth Nagar, Kukatpally, RR District
2. D. Chandra Sekhar Reddy, S/o Raja Reddy, Aged 58 years, Occ- Business, R/o. Plot No. 56, Hanumannagar Colony, Manikonda Jagir, Golkonda Mandal, Ranga Reddy District, Hyderabad

...APPELLANTS

AND

1. THE STATE OF TELANGANA, Rep. by Principal Secretary to Government Municipal Administration and Urban Development Secretariat Buildings, Hyderabad.
2. THE CHAIRMAN and MANAGING DIRECTOR, Rep. by Telangana State Power Development Corporation Ltd., Khairtabad, Hyderabad.
3. GREATER HYDERABAD MUNICIPAL CORPORATION, Rep. by its Commissioner BRKR Bhavan, Tank Bund Road, Hyderabad.
4. THE ZONAL COMMISSIONER, GHMC, Kukatpally, Hyderabad.
5. THE DIVISIONAL ENGINEER, (OPERATIONS) Telangana State Power Development Corporation Ltd., Kondapur, Hyderabad
6. THE ASSISTANT ENGINEER, Ayyapa Society, TSSPDCL, Cyberabad.
7. P. ANJI BABU, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 29, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.

8. Y. SIMHADRI, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 14, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
9. S. HARIKRISHNA, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 13, Sys No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
10. P. VENKATRAM REDDY, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 68, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
11. P. UMA RAJU, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 198, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
12. BOLLA AJITH KUMAR, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 154, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
13. B. SWETA, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 144, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
14. THUMU SHAM SUNDER, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 186, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
15. M. VENKAT RAMANA REDDY, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 185, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
16. K. HEMALATHA DEVI, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 164, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
17. DR. G. S. S. PRASAD, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 162, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
18. S. RAMA DEVI, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 112, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
19. P. BAPUJI, S/o. Not Known, Age- Major, Occ- Not Known Plot No.115, Sy. No.1007, Bhagya Nagar Society, Kukatpally, Hyderabad.
20. G.SRINIVASU BABU, S/o. Not Known, Age- Major, Occ- Not Known Sy. No.1007, Bhagya Nagar Society, Kukatpally, Hyderabad
21. P. MEERA BAI, S/o. Not Known, Age- Major, Occ- Not Known Plot No. 173, Sy. No. 1007, Bhagya Nagar Society, Kukatpally, Hyderabad.

(The Respondents Nos.2, 5 and 6 are not necessary parties to this Writ Appeal)

...RESPONDENTS

IA NO: 3 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to DIRECT the Respondent Nos.3 and 4 to consider the representation dated 16.05.2022 and 24.05.2022 and remove unauthorized and illegal sheds raised without any sanction in the Appellant's and admeasuring Ac.26-00 Gts., & Ac.10-

00 Gts., in Sy.No.1007/A of Kaithlapur Village, Kukatpally Mandal, Medchal Malkajgiri District.

Counsel for the Appellant : SRI M.KRISHNA CHAITANYA

Counsel for Respondents No.1 : GP FOR MCPL ADMN URBAN DEV

Counsel for Respondents No.3&4: SRI M.DHANANJAY REDDY, SC FOR GHMC

Counsel for the Respondent No.5&6 : NONE APPEARED

Counsel for the Respondent No.7to21: NONE APPEARED

The Court delivered the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.1271 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. M.Krishna Chaitanya, learned counsel for the appellants.

Mr. M.Dhananjay Reddy, learned Standing Counsel for Greater Hyderabad Municipal Corporation for the respondents No.3 and 4.

2. This intra court appeal is filed against the order dated 22.08.2024 passed by the learned Single Judge by which the writ petition preferred by the appellants, namely W.P.No.10357 of 2023, has been disposed of.

3. After arguing the matter to some extent, the learned counsel for the appellants seeks leave of this Court to withdraw the appeal with the liberty to the appellants to seek modification/review of the order dated 22.08.2024

passed by the learned Single Judge in W.P.No.10357 of 2023.

4. With the aforesaid liberty, the appeal is disposed of as withdrawn.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

**SD/-M.MANJULA
DEPUTY REGISTRAR**

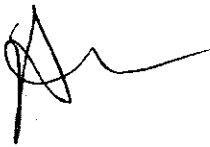
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SECTION OFFICER

To,

1. One CC to SRI M.KRISHNA CHAITANYA, Advocate. [OPUC]
2. Two CCs to GP FOR MCPL ADMN URBAN DEV, High Court for the State of Telangana. [OUT]
3. One CC to SRI M.DHANANJAY REDDY, SC FOR GHMC. [OPUC]
4. Two CD Copies.

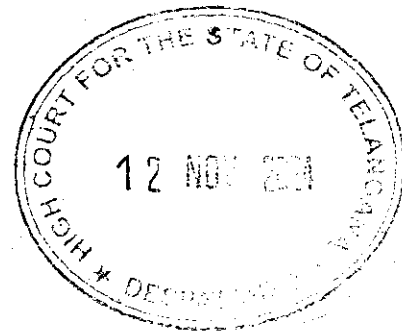
BSK



HIGH COURT

DATED:12/11/2024

CC TODAY



JUDGMENT

WA.No.1271 of 2024

**DISMISSING THE WRIT PETITION
AS WITHDRAWN
WITHOUT COSTS**

7
REMA
12/11/2024